

LOK SABHA DEBATES

1

LOK SABHA

Thursday May 11 1978/Vaisakha
21, 1900 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

CERTIFIED ACCOUNTS OF INDIAN SCHOOL
OF MINES, DHANBAD FOR 1975-76

THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(DR PRATAP CHANDRA CHUN-
DER) I beg to lay on the Table a
copy of the Certified Accounts
(Hindi** version) of the Indian
School of Mines Dhanbad, for the
year 1975-76 and the Audit Report
thereon [Placed in Library See No
LT-2295/78]

URBAN LAND (CEILING AND REGULA-
TION) (4TH AMDT) RULES 1976

THE MINISTER OF STATE IN
THE MINISTRY OF WORKS AND
HOUSING AND SUPPLY AND RE-
HABILITATION (SHRI RAM KIN-
KAR) I beg to lay on the Table a
copy of the Urban Land (Ceiling and
Regulation) (Fourth Amendment)
Rules, 1976 (Hindi and English ver-
sions) published in Notification No
G S R 571 in Gazette of India dated
the 29th April, 1978 under sub-sec-
tion (3) of section 46 of the Urban
Land (Ceiling and Regulation) Act
1976 together with an explanatory
memorandum [Placed in Library
See No LT-2286/78]

2

SECOND REPORT OF JAGMOHAN REDDY
COMMISSION WITH GOVERNMENT
MEMO AND STATEMENT FOR NOT LAYING
HINDI VERSION OF THE REPORT

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI DHANIK LAL MANDAL)
On behalf of Shri S D Patil, I beg
to lay on the Table —

(1) A copy each of the following
papers sub-section (4) of section 3
of the Commissions of Inquiry Act,
1952 —

(i) Second Report dated the
23rd March, 1978 of the P Jagan-
mohan Reddy Commission of
Inquiry set up to inquire into cer-
tain allegations against Shri Bans-
lal, former Ex-Chief Minister of
Haryana and Ex Union Defence
Minister

(ii) Memorandum (Hindi and
English versions) of the Action
taken by the Central Government
on the above Report

(2) A statement (Hindi and Eng-
lish versions) explaining reasons
for not laying simultaneously the
Hindi version of the Report men-
tioned at (1) (i) above [Placed
in Library See No LT-2297/78]

STATEMENTS SHOWING ACTION TAKEN ON
ASSURANCE, PROMISE ETC GIVEN DUR-
ING VARIOUS SESSIONS OF LOK SABHA

THE MINISTER OF STATE IN
THE MINISTRY OF LABOUR AND
PARLIAMENTARY AFFAIRS (SHRI

**English version of the Accounts and the Audit Report was laid on the Table
on the 8th, May, 1978

LARANG SAI: I beg to lay on the Table—

(1) The following statements (Hindi and English versions) showing the action by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha —

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|---|----------------------|
| (i) Statement No
XXIX-Tenth
Session, 1974 | } Fifth Lok
Sabha |
| (ii) Statement No
XXI-Twelfth
Session, 1974 | |
| (iii) Statement No
IX-Seventeenth
Session, 1976 | |
| (iv) Statement No VI-First
Session, 1977 | |
| (v) Statement No IX-Second
Session 1977 | |
| (vi) Statement No V-Third
Session, 1977 | |
| (vii) Statement No II-Fourth
Session, 1978 | |

(2) A statement (Hindi and English versions showing reasons for delay in the Implementation Reports. [Placed in Library. See No LT-2298/78]

EMPLOYEES' P F (AMDT) SCHEME, 1978

SHRI LARANG SAI On behalf of Shri Dr Ram Kirpal Sinha, I beg to lay on the Table a copy of the Employees' Provident Funds (Amendment) Scheme, 1978 (Hindi and English versions) published in Notification No GSR 602 in Gazette of India dated the 6th May, 1978 under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act 1952 [Placed in Library See No LT-2299/78]

NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH) I beg to lay on

the Table a copy of Notification No. GSR 273(E) (Hindi and English versions) published in Gazette of India dated the 9th May 1978, issued under the Central Excise Rules, 1944 [Placed in Library See No LT-2300/78]

COMMITTEE ON PETITIONS

(1) MINUTES

श्री हरि बिष्णु कामत (होगाबाद) में छठी लोक सभा की याचिका समिति का पत्ररत्ना से छद्मोत्तरी बैठकों का कार्यवाही साराण सभा पटल पर रखता है।

(1) FOURTH REPORT

श्री हरि बिष्णु कामत में छठी लोक सभा की याचिका समिति का वयुध प्रतिबन्धन प्रस्तुत करत

COMMITTEE ON PAPERS LAID ON THE TABLE

SIXTH REPORT

SHRI KANWAR LAL GUPTA (Delhi Sadar) Sir I beg to present the Sixth Report of the Committee on Papers Laid on the Table

RAILWAY CONVENTION COMMITTEE

THIRD REPORT

SHRI KRISHAN KANT (Chandigarh) I beg to present the Third Report of the Railway Convention Committee on Action Taken by Government on the recommendations contained in their Ninth Report, 1973 on "Social Burdens on Indian Railways"